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Title: Introduction of the Widows (Protection and Maintenance) Bill, 2007.

प्रो. महादेवराव शिवनकर (चिमूर): सभापति महोदय, मैं प्रस्ताव करता हूँ कि उपेक्षित, परित्यक्त और निराश्रित विधवाओं के संरक्षण और भरण-पोषण के लिए ऐसी विधवाओं हेतु एक कल्याणकारी बोर्ड की स्थापना करके राज्य द्वारा किए जाने वाले उपायों और तत्संज्ञक अथवा उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN: The question is:

"That leave be granted introduce a Bill to provide for the measures to be undertaken by the State for the protection and maintenance of neglected, abandoned and destitute widows by establishing a Welfare Board for such widows and for matters connected therewith or incidental thereto."

The motion was adopted.

PROF. MAHADEORAO SHIWANKAR : I introduce** the Bill.

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** Introduced with the Recommendation of the President